

Olympic Games. The proposal was considered by the All India Council of Sports at its meeting held on 13th March, 1968, but the Council deferred its recommendation pending the meeting of the Executive Board of the International Olympic Committee Scheduled to be held in April 1968, to reconsider South Africa's entry to the Games.

Lotteries

*950 SHRI GEORGE FERNANDES: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have at any time considered any proposal to start a National Lottery to mobilise resources for national development or for any other national cause;

(b) if so, what was the decision on the subject;

(c) whether Government will consider afresh the suggestion to start a National Lottery; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). The Central Government are following a policy of not holding or authorising the holding of lotteries or of giving official support to the same in any form and for any purpose, howsoever laudable they may be, on the ground that they encourage the gambling spirit. In view of this, Government have not considered the question of starting a national lottery for augmenting resources for national development or for any other purpose.

Joint I.A.S. Cadre for Union Territories

*951. SHRI PRATAP SINGH:
SHRI VIRBHADRA SINGH:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question

No. 5104 on the 20th December, 1967 and state:

(a) whether the officers appointed to the Joint I.A.S. cadre of Union Territories will be required to serve in NEFA;

(b) if so, the reason for omitting the administrative posts in NEFA from the Schedule of Joint I.A.S. Cadre for Union Territories notified in the Home Ministry's GSR No. 46, as published in the Government of India Gazette dated the 13th January, 1968; and

(c) the justification for including 51 posts in the deputation reserve of the Joint U.T. Cadre in excess of the usual 20 per cent deputation reserve?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) Yes, Sir.

(b) Administrative posts in NEFA are at present included in the Indian Frontier Administrative Service. The question of including in the I.A.S. Cadre for the Union Territories administrative posts in NEFA is under consideration.

(c) The *ad hoc* excess of 51 posts in the deputation reserve of the I.A.S. Cadre for the Union territories has been provided to enable recruitment of officers to the Cadre to meet needs of NEFA. If and when administrative posts in NEFA are specifically include in the Schedule of the I.A.S. Cadre for the Union territories, the excess of posts in the deputation reserve of the Cadre will be reduced or done away with.

Ganga Bridge at Patna

*952. SHRI K. P. SINGH DEO: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether the Government of Bihar have requested the Central Government to share the major portion of the cost of construction of Ganga Bridge at Patna;